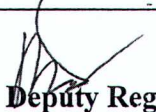


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 01.07.2019 To 05.07.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1	E/52864/2018	FO/50793/2019	27/06/2019	03/07/2019
2-4	E/51706,51817,52290/2018	FO/50798-800/2019	27/06/2019	03/07/2019
5	E/53674/2014	FO/50801/2019	26/06/2019	02/07/2019
6	E/53675/2014	FO/50802/2019	26/06/2019	02/07/2019
7	E/53676/2014	FO/50803/2019	26/06/2019	02/07/2019
8-12	E/52583-87/2016	FO/50808-12/2019	26/06/2019	02/07/2019
13-14	E/51686-87/2017	FO/50813-14/2019	26/06/2019	02/07/2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Deputy Registrar